

ITEM NO.301+302+303+304

COURT NO.13

SECTION II-C

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

ITEM 301

Petition(s) for Special Leave to Appeal (CrI.) No(s). 12779-12781/2022

(Arising out of impugned final judgment and order dated 01-09-2022 in WP No. 18213/2022 01-09-2022 in WP No. 18209/2022 01-09-2022 in WP No. 12159/2022 passed by the High Court Of Judicature At Madras)

Y. BALAJI**Petitioner(s)****VERSUS****KARTHIK DESARI & ANR.****Respondent(s)**

(IA No. 188770/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT IA No. 188769/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

WITH**SLP(CrI) No. 3941/2022 (II-C)**

(IA No. 50366/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

SLP(CrI) No. 11396/2022 (II-C)**Diary No(s). 40281/2022 (II-C)**

(IA No.197972/2022-CONDONATION OF DELAY IN FILING and IA No.197973/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.197971/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.198218/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

SLP(CrI) No. 11397/2022 (II-C)

(FOR ADMISSION and I.R. and IA No.171941/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.176336/2022-INTERVENTION/IMPLEADMENT and IA No.171939/2022-PERMISSION TO FILE PETITION (SLP/TP/WP/..) and IA No.171943/2022-PERMISSION TO FILE LENGTHY LIST OF DATES)

Diary No(s). 961/2023 (II-C)

(FOR ADMISSION and I.R. and IA No.11591/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.11592/2023-EXEMPTION FROM FILING O.T. and IA No.11589/2023-PERMISSION TO FILE PETITION)

SLP(CrI) No. 1207-1208/2023 (II-C)

(IA No.17501/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Diary No(s). 5361/2023 (II-C)
 (IA No.31929/2023-CONDONATION OF DELAY IN FILING and IA
 No.31932/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.31930/2023-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

ITEM 302

SLP (Cr1.) No(s). 3747/2023

(IA No.41765/2023-CONDONATION OF DELAY IN FILING and IA
 No.41767/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.41766/2023-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

ITEM 303

CONMT.PET.(C) No. 750-751/2023 in Cr1.A. No. 1515-1516/2022

ITEM 304

SLP (CRIMINAL) Diary No(s). 10217/2023
 (IA No.53429/2023-CONDONATION OF DELAY IN FILING and IA
 No.53427/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.53428/2023-EXEMPTION FROM FILING O.T. and IA
 No.53424/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

WITH

Diary No(s). 10186/2023 (II-C)
 (IA No.54022/2023-CONDONATION OF DELAY IN FILING and IA
 No.54025/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.54028/2023-EXEMPTION FROM FILING O.T. and IA
 No.54020/2023-PERMISSION TO FILE PETITION (SLP/TP/WP/..))

Diary No(s). 5364/2023 (II-C)
 (IA No.49401/2023-CONDONATION OF DELAY IN FILING and IA
 No.49397/2023-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
 and IA No.49395/2023-PERMISSION TO FILE ADDITIONAL
 DOCUMENTS/FACTS/ANNEXURES)

Date : 10-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE KRISHNA MURARI
 HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

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- For Respondent(s)/
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Mr. Deevansh Srivastava, Adv.
Ms. Riya Dhingra, Adv.
Ms. Alina Marlin Mathew, Adv.

UPON hearing the counsel the court made the following
O R D E R

Heard in-part.

List tomorrow i.e. 11.04.2023 at 2.00 p.m..

(Geeta Ahuja)
Assistant Registrar-cum-PS

(Beena Jolly)
Court Master